

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414

IA/294/ND/2022 in IB/2405/ND/2019

IN THE MATTER OF:

| | | |
|----------------------------------|-----|------------|
| Ashu Chaudhary M/s Ashu Agencies | ... | Applicant |
| Versus | | |
| Al-Dua Food Processing Pvt Ltd | ... | Respondent |

Order under Section 9 of IBC, 2016.

Order delivered on 13.03.2023

Coram:

MR. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Ms. Anju Jain, Mr. Hitesh Sachar, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
10.04.2023.

Sd/-
Court Officer